

102

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.763/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company	Good Value Financial Services Pvt.Ltd.-Vs-Prarambh Securities Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. Ratnanko Banerji, Sr AD
- 2) Ms. Urmita Chakraborty, AD
- 3) Mr. Avishek Choudhury, AD
- 4) Ms. Anindita Basu, AD

Corporate Debtor

A. Basu, AD
15/02/2018.

ANUS SINCH,
AVISHEK DAS
RITOBAN SARKAR

Advocates for
the Financial
creditor

A. Das
15/2/2018

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel appearing on behalf of the corporate debtor submits reply affidavit has been filed on 01/02/2018 by serving copy on the financial creditor.

Ld. Counsel appearing on behalf of the financial creditor submits that the financial creditor is located at Mumbai and sought leave to file rejoinder. Leave is granted. Financial creditor is directed to file rejoinder, if any, within 7 days by serving a copy on the opposite side.

List it on 23/03/2018 for admission.

Sd

(Jinan K.R.)
Member (J)